



**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/102/(IB)/2017
NAME OF THE PETITIONER(S) : GEO FOUNDATIONS & STRUCTURE PVT LTD
NAME OF THE RESPONDENT(S) : BEST & CROMPTON ENGINEERING PROJECT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
----- REPRESENTATION BY WHOM			

1.	ROHAN RATASEKARAN Asst.	Counsel for Respondent	
2.	K.F. Manavalan Bijesh Thomas	Counsel for Petitioner	

ORDER

Counsel representing both the parties are present and submitted their arguments.

Order is reserved.


(K. Anantha Padmanabha Swamy)
Member (Judicial)